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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Securities Laws (Amendment) Bill, 2014.

SECRETARY-GENERAL: Madam Speaker, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 12th August, 2014 agreed without any amendment to the Securities Laws (Amendment) Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 6th August, 2014."